## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH. BOMBAY

R.P.NO. (N) 10/95

in

OA.NO. (N) 140/95

General Manager, South Eastern Railway, Calcutta & Ors.

Applicants

V/S.

Shri S.S.Bariya

Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande Hon'ble Member (A) Shri P.P.Srivastava

Tribunal's Order by Circulation (PER: P.P.Srivastava, Member (A) Dated: 28/8/95

The arguments brought out in the Review Petition are the repeatition of the arguments which are already given by the petitioner who was the

respondents in the original application. We find no material in the review petition, neither the petitioner has pointed out any error on the face of record which would warrant review of the judgement which has already been given in this case. The Review Petition is, therefore, dismissed in lemini.

(P.P.SRIVASTAVA)

MEMBER (A)

(M.S.DESHPANDE) VICE CHAIRMAN

mrj.